GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:2323 ANSWERED ON:21.07.2009 BAN ON DEPICTION OF OBJECTIONABLE SCENE ON SCREEN Adsul Shri Anandrao Vithoba

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Union Government proposes to ban the depiction of objectionable scene like rape and murder on screen;

(b) if so, the details thereof; and

(c) the steps being taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (Dr. S. JAGATHRAKSHAKAN)

(a), (b) and (c) : The Central Board of Film Certification certifies films as per the provisions of the Cinematograph Act, 1952 and Rules and Guidelines framed thereunder. Some of the Guidelines for certification of films for public exhibition framed by Central Government are as under:

(i) Anti-social activities such as violence are not glorified or justified.

(ii) pointless or avoidable scenes of violence, cruelty and horror, scenes of violence primarily intended to provide entertainment and such scenes as may have the effect of desensitising or dehumanising people are not shown;

(iii) human sensibilities are not offended by vulgarity, obscenity or depravity;

(iv) scenes degrading or denigrating women in any manner are not presented;

(v) scenes involving sexual violence against women like attempt to rape, rape or any form of molestation, or scenes of similar nature are to be avoided, and if any such incident is germane to the theme, they shall be reduced to the minimum and no details are shown;

(vi) scenes showing sexual perversions shall be avoided and if such matters are germane to the theme, they shall be reduced to the minimum and no details are to be shown;'